

[English]

### Percentage of Reservation

\*521. PROF. JOGENDRA KAWADE : Will the PRIME MINISTER be pleased to state :

(a) whether orders have been issued on July 2, 1997 by the Ministry of Personnel, Public Grievances and Pensions to all Ministries/Departments to reduce the percentage of reservation for SCs/STs; and

(b) if so, the details thereof alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUES AND INSURANCE (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No, Sir.

(b) Does not arise, in view of (a) above.

### Soft Drinks

5058. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government has made any indepth study regarding the soft drink industry in the country;

(b) if so, estimated number of soft drinks produced during 1996-97 and 1997-98;

(c) whether any multi-national companies are producing soft drinks;

(d) if so, the estimated number of soft drinks produced by each company during the year 1996-97 and 1997-98?

(e) whether any study has been made by the Government about the employment potential of the soft drink manufacturing units; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) Estimated production of soft drinks during 1996-97 and 1997-98 is as follows :

1996-97	4450 million bottles
1997-98	4920 million bottles

(c) Yes, Sir.

(d) Three multi-national companies have been permitted to produce soft drinks in the country (M/s. Coca Cola, USA, M/s. Pepsico Inc., USA and Cadbury Schweppes, UK). However, only of them are producing soft drinks directly, viz., Coca Cola and Pepsico. Details of soft

drinks produced by these companies are enclosed in the statement.

(e) and (f) No, Sir.

### Statement

#### Details of Soft drinks produced by multi-national companies

	1996-97	1997-98
1. Britco Foods Company Ltd. (A wholly owned subsidiary of Coca Cola)	716222 (Cases of Cans) 2693680 (Cases of PET Bottles)	2301433 (Cases of Cans) 6235692 (Cases of PET Bottles)
2. Pepsico India Holdings Ltd.	1996 38663000 (Cases)	1997 45222000 (Cases)
3. Cadbury Schweppes	They are not producing soft drinks directly.	

[Translation]

### Sugarcane Growers

5059. SHRI RAMSHAKAL : Will the PRIME MINISTER be pleased to state :

(a) whether any section plan has been formulated by the Government for the sugarcane growers;

(b) if so, the details and the reasons for non-implementation thereof; and

(c) the heads under which assistance was rendered by the Government to these farmers during the year 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The Government of India is implementing a Centrally Sponsored Scheme on Sustainable Development of Sugarcane based Cropping System Areas from 1995-96. The expenditure under the scheme is mostly shared on 75:25 basis between Government of India and State Governments.

Under the Scheme, assistance is provided for the transfer of technology through field demonstrations and training of farmers. Besides, incentives are given for seed production, supply of farm implements/drip irrigation system, establishment of tissue culture laboratories, heat treatment plants etc.